

It. Reg. (A)
13.04.23

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. S.O./ 19 /2023

Date : 10.04.2023

In continuation of order no. S.O./12/2018 dated 01.08.2018, it is enjoined upon all the concerned that in all cases any party in the proceeding before Rajasthan High Court shall mention the mobile number as well as Email ID of the parties under litigation, which shall be taken on record in the CIS database for the purpose of sharing translated judgments and for other purposes as per rules and procedure.

By Order,

C.P. Sharma
Registrar General

Gen./XV/71/2018/1018

Date: 10.04.2023

Copy forwarded to the following for information and necessary action:-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. To All Hon'ble Judges at Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
3. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
4. Registrar (Vigilance)/(Rules)/(Exam)/(Writs)/(Class.), Registrar cum CPC, OSD (F&I) & OSD, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
5. Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. All Joint Registrar/Deputy Registrars/Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
7. All the P.S./Sr. P.A./P.A./Jr.P.A./Judgment Writers, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for compliance.
8. All the Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
9. All the Court Master, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
10. NIC Coordinator, Computer Cell, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for compliance
11. Secretary, Bar Council of Rajasthan, Jodhpur
12. President, Rajasthan High Court Advocate Association, Jodhpur/Jaipur.
13. President, Rajasthan High Court Lawyers Association, Jodhpur.
14. A.O.J. General Section, Rajasthan High Court, Jodhpur.

C.P. Sharma
Registrar General

10/4/2023